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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/6449/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. Saikia,
District & Sessions Judge,
Udalguri, Assam.

Dated Guwahati the *1 November*, 2019.

Sub: **Station leave.**

Ref:- Your letter No. DJ(U)/5048 dtd. 25.10.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 25.10.2019 till the morning of 30.10.2019, has been ~~granted~~ granted/rejected. The Addl. District and Sessions Judge, Udalguri, in her absence the next senior most Judicial officer at the station shall remain in charge of your office for urgent works.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/6450/A, dated 1.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

01/11/19

JT. REGISTRAR (VIGILANCE)

Revan